

Central Administrative Tribunal Principal Bench

OA No. 1399/2017

New Delhi this the 04th day of July, 2017

**Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Sh. Raj Vir Sharma, Member (J)**

Balkar Singh (Aged about 53 years)
S/o Late Sh. Banwarilal
R/o A-1/478, Sultan Puri, New Delhi.
Working as Beldar ...Applicant

(By Advocate: Mr.Pushpinder Yadav)

Versus

1. Delhi Jal Board
Through Chief Executive Officer,
Delhi Jal Board, Delhi Sarkar,
Varunalaya, Phase-II, Karol Bagh,
Jhandewala, New Delhi-110005.
2. The Assistant Commissioner (G)-I,
Delhi Jal Board : Delhi Sarkar,
O/o Assistant Commissioner (G)-I
Varunalaya Phase-II
Karol Bagh, New Delhi-110 005

(By Advocate: Mr. Rajeev Kumar)

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

Learned counsel for the applicant, on instructions from the applicant seeks leave of this Tribunal to withdraw this O.A.

2. Accordingly, this O.A. is dismissed as withdrawn.

(Raj Vir Sharma)
Member (J)

**(Shekhar Agarwal)
Member (A)**

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